

LIST OF IMPORTANT CASES FOR LIMITED INSOLVENCY EXMAINATION

w.e.f. 1st November, 2018

SUPREME COURT

SI No.	CASE
1	Innoventive Industries Ltd. Vs. ICICI Bank and Anr. (Civil Appeal Nos. 8337-8338 of 2017) .
2	Mobilox Innovations Private Limited Vs. Kirusa Software Private Limited (Civil Appeal No. 9405 of 2017).
3	Surendra Trading Company Vs. Juggilal Kamalapat Jute Mills Company Limited and Others (Civil Appeal No. 8400 of 2017).
4	Alchemist Asset Reconstruction Company Ltd. Vs. M/s. Hotel Gaudavan Pvt. Ltd. & Ors (Civil Appeal No. 16929 of 2017).
5	Uttara Foods and Feeds Private Limited Vs. Mona Pharma chem (Civil Appeal No. 18520 of 2017).
6	Macquarie Bank Limited Vs. Shilpi Cable Technologies Ltd. (Civil Appeal No. 15135 of 2017).
7	Shivam Water Treaters Pvt. Ltd. Vs. Union of India Secretary to Govt. Ministry of Corporate Affairs & Ors. (SLP (C) No. 174/2018).
8	B K Educational Services Pvt Ltd. Vs. Parag Gupta and Associates (Supreme Court -Civil Appeal No. 23988/2017).
9	Bank of New York Mellon London Branch Vs. Zenith Infotech Ltd. (Civil Appeal No. 3055 of 2017).

HIGH COURT

Sl No.	CASE
1	Sree Metaliks Ltd. and Anr Vs. Union of India and Anr. (W.P. 7144 (W)-2017) in High Court of Judicature at Calcutta.
2	Essar Steel India Ltd. Vs. Reserve Bank of India & 3 Ors. (Special Civil Application No. 12434-2017), in High Court of Judicature at Ahmedabad.
3	Sanjeev Shriya Vs. State bank of India & 6 Ors. (Writ-C Nos. 30285 & 30033-2017), in High Court of Judicature at Allahabad.
4	Akshay Jhunjhunwala & Anr. Vs. Union of India through the Ministry of Corporate Affairs & Ors. (W P No. 672-2017), in High Court of Judicature at Calcutta.
5	Power Grid Corporation of India Ltd. Vs. Jyoti Structure Ltd. (O.M.P (COMM) 397/2016), in High Court of Judicature at New Delhi.
6	Jotun India Pvt. Ltd. Vs. PSL Ltd. (CA No. 572 of 2017 in CP No. 434 of 2015), in High Court of Judicature at Bombay.
7	Dr. Vidya Sagar Garg Vs. Insolvency and Bankruptcy Board of India (W.P. (C) 9520/ 2017, CM Appl. 38726-38727/2017), in High Court of Judicature at New Delhi.
8	Leo Edibles & Fats Ltd. Vs. The Tax Recovery Officer (Central), Income Tax Dept., (Hyderabad)and others (W.P. No. 8560 of 2018), in High Court of Judicature at Hyderabad.

NCLAT

Sl No.	CASE
1	M/s Era Infra Engineering Ltd. Vs. Prideco Commercial Projects Pvt. Ltd. (Company Appeals (AT) (Ins) No. 31 of 2017).
2	Neelkanth Township & Construction Pvt. Ltd. Vs. Urban Infrastructure Trustees Limited (Company Appeal (AT) (Insolvency) No. 44 of 2017).
3	International Road Dynamics South Asia Pvt. Ltd. Vs. Reliance Infrastructure Ltd. (Company Appeal (AT) (Insolvency) No.72 of 2017).
4	Canara Bank Vs. Deccan Chronicle Holdings Limited (Company Appeal (AT) (Insolvency) No. 147 of 2017).
5	Innoventive Industries Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd. (Company Appeal (AT) (Insolvency) No. 156 of 2017).
6	Indian Overseas Bank Vs. Mr. Dinkar T. Venkatsubramaniam (Company Appeal (AT) (Insolvency) No. 267 of 2017).
7	Unigreen Global Private Ltd Vs. Punjab National Bank (Company Appeal (AT) (Insolvency) No. 81 of 2017).
8	Devendra Padamchand Jain (Resolution Professional) Vs. State Bank of India & Others (Company Appeal (AT) (Insolvency) No.177 of 2017).
9	M/s. Subasri Realty Private Limited Vs. Mr. N. Subramanian & Anr. (Company Appeal (AT) (Insolvency) No. 290 of 2017).
10	JK Jute Mills Company Limited Vs. M/s Surendra Trading Company (Company Appeal (AT) No. 09/2017).

NCLT

Sl No.	CASE
1	Reliance Commercial Finance Ltd. Vs. Ved Cellulose Ltd. ((IB)-156(PB)/2017).
2	State Bank of India Vs. Bhushan Steel Ltd. (C.A. No. 244 (PB)/2018, C.A. No. 186 (PB)/2018, C.A. No. 217 (PB)/ 2018 and C.A. No. 176 (PB)/2018 in C.P. (IB)- 201 (PB)/2017).
3	Pratik Ramesh Chirania Vs. Trinity Auto Components Ltd. M.A.544/2017 in (CP No. 1032/I&BC/MB/MAH/2017).
4	RBL Bank Ltd Vs. MBL Infrastructure Ltd (CA (IB) Nos. 238, 270 & 280-KB-2018 IN CP (IB) No. 170-KB-2017(C.A.(I.B.) No. 543/2017).
5	K. Sashidhar, Managing Director, Kamineni Steel & Power India Pvt. Ltd. Vs. Kamineni Steel & Power India Pvt. Ltd. (CP(IB) No. 11/10/HDB/2017).
6	M/s Stanbic Bank Ghana Ltd. Vs. Rajkumar Impex Pvt. Ltd. (CP /670/IB/2017).
7	IDBI Bank Ltd. Vs. Jaypee Infratech Ltd. (CA No. 26 /2018 in CP No. (IB) 771 / ALD/ 2017).
8	State Bank of India Vs. Adhunik Metaliks (CA (IB) No. 422/KB/2018 in CP (IB) No. 373/KB/2017).
9	Takkshil Enterprises Vs. IAP Company Pvt. Ltd. (CA Nos. 60, 69 & 70/C-III/ND/2018 in CP/IB/446/ND/2017).
10	Electrosteel Steel Ltd. (CA (IB) No. 271/KB/2018, CA (IB) No. 277/KB/2018, CA(IB) No.281/KB/2018 in CP (IB) No.361/KB/2017).